GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 2477 (TO BE ANSWERED ON 15.03.2023)

EMPANELMENT AS JOINT SECRETARIES

2477, DR. S.T. HASAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of batch of IAS, IPS, IFS, IRS (IT), IRS (IT&ICES), IAAS and IFoS who have been empanelled as Joint Secretary in Government of India as on 01.01.2023;
- (b) whether gap between IAS and other services is more than two years and if so, the reasons therefor:
- (c) the details of proposals of batches of IAS, IPS, IFS, IRS (IT), IRS (IT&ICES), IAAS and IFoS which are pending before DoPT; and
- (d) the reasons for pendency in view of vacancy at Joint Secretary level displayed by DoPT in various Ministries on its website?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (d): Central Staffing Scheme provides for empanelment of officers belonging to the participating services for holding Joint Secretary level posts. Proposals for Joint Secretary level empanelment of batches/ Services are submitted by the Cadre Controlling Authorities once these batches become eligible as per eligibility criteria which include completion of requisite number of years of Service, grant of Senior Administrative Grade (SAG) in the cadre etc. On receipt of vigilance status and comprehensive assessment by the Experts Panel, these proposals are considered by the Civil Services Board for making recommendations of suitable officers. Further, in order to fill up the deputation posts under Central Staffing Scheme, certain requisite elements viz. application/nomination of officers for deputation on yearly basis, forwarding of nomination by the concerned Cadre Controlling Authority, past experiences, etc. are taken into account.
